

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. EVERSHINE WOOD PACKAGING PRIVATE LIMITED OPERATING IN MANUFACTURING OF WOODEN PACKAGING MATERIALS AT SIPCOT, SRIPERUMBUDUR, CHENNAI.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	EVERSHINE WOOD PACKAGING PRIVATE LIMITED CIN: U74950TN2005PTC056179 PAN: AABCE4496N
2.	Address of the registered office	No.93-135, Pondur Road, Aranery village, Vth Cross Road, SIPCOT Industrial Park, Sriperumbudur, Chennai - 602 105.
3.	URL of website	-----
4.	Details of place where majority of fixed assets are located	No.93-135, Pondur Road, Aranery village, Vth Cross Road, SIPCOT Industrial Park, Sriperumbudur, Chennai - 602 105.
5.	Installed capacity of main products / services	Manufacturer of wooden packaging material to various MNC companies. The Unit is comprised of 8.03 Acres Free hold land with 1,50,000 sq ft Gal. Shed, Office, EB Yard, Labour Quarters, security room etc.,
6.	Quantity and value of main products / services sold in last financial year	The CD is being operated temporarily on lease basis in order to maintain as a “Going Concern” company. The turnover in the best period had been Rs.28 Lacs in July 2023. (during CIRP). Turnover as per the last Audited Financial Statement for the year ended March 2024 (FY 2023-2024) is Rs. 1.79 Crore.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	can be obtained by sending an email to evershine.cirp@gmail.com

9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility criteria can be viewed in the detailed Invitation of expression of interest, which can be obtained by sending an email to evershine.cirp@gmail.com
10	Last date for receipt of expression of interest	On or before 09.08.2025 @ 5 pm*
11	Date of issue of provisional list of prospective resolution applicants	19.08.2025*
12	Last date for submission of objections to provisional list	25.08.2025*
13	Date of issue of final list of prospective resolution applicants	06.09.2025*
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12.09.2025*
15	Last date for submission of resolution plans	On or before 13.10.2025 @ 5 pm*
16	Process email id to submit Expression of Interest	evershine.cirp@gmail.com

*** Subject to approval of Adjudicating Authority**

Date: 24.07.2025
Place: Chennai - 600020

Dr.S.R.Shriraam Shekher
Resolution Professional
Evershine Wood Packaging Pvt Ltd (Under CIRP)
IBBI/IPA-003/IP-N000144/2017-2018/11598
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